

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1420
ANSWERED ON 11/03/2025

IMPLEMENTATION OF SOLAR SCHEMES IN PUDUCHERRY

1420. SHRI. S. SELVAGANABATHY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the quantum of funds released by Government for solar schemes to Puducherry;
- (b) whether funds are released year-wise or as per the plan, if so, the details thereof; and
- (c) whether additional funds have been demanded by the State for the said purpose?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) The details of funds released by Ministry of New and Renewable Energy to Puducherry under various schemes for solar energy are as follows:

Rooftop Solar Scheme Phase-I - Rs 2.0 crore

Rooftop Solar Scheme Phase -II- Rs 0.57 crore

PM-Surya Ghar Muft Bijli Yojna – Rs 3.87 crore

(b)&(c) All the above-mentioned schemes were/are demand driven schemes where no advance allocation is made to states/UTs.
